

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH, JAMMU**

Hearing through video conferencing

**T.A. No. 62/1516/2020**

This the 05th day of March, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)  
HON'BLE MR. ANAND MATHUR, MEMBER (A)**



Nissar Ahmad Bangroo, age 40 years, S/o Ghulam Rasool Bangroo, R/o Lachmanpora, Danderkhah, Batamaloo, Srinagar..

.....Applicant

(Advocate:- Mr. M.A. Qayoom-**Not Present**)

**Versus**

1. State of J&K through Principal Secretary to Government, Home Department, Civil Secretariat, Srinagar/Jammu and 4 ors.

.....Respondents

(Advocate: Mr. Amit Gupta, Additional Advocate General)

**O R D E R  
[O R A L]**

**(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)**

Despite sending the link to the learned counsel for the applicant for joining the video conference, he has not joined the conference today.

2. On the last date also i.e., 22.02.2021, nobody had joined the video conference on behalf of the applicant and the case was listed for today i.e., 05.03.2021 for appearance of applicant. It seems that the applicant has lost interest in pursuing the matter. Accordingly, the T.A. is dismissed due to non appearance of applicant.

**(ANAND MATHUR)  
MEMBER (A)**

*Arun*

**(RAKESH SAGAR JAIN)  
MEMBER (J)**